

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (S.J.) No.483 of 2019

Sugwa @ Sugiya Devi and Others **Appellants**

Versus

The State of Jharkhand **Respondent**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

12/10.09.2021 Nobody appears on behalf of the appellants.

2. Post this case on 01.10.2021.

(Anubha Rawat Choudhary, J.)